

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-11/2020/ 313 /R.Cell

Date: 20-11-2020

The Hon'ble Gauhati High Court has been pleased to call the following Officer of Assam Judicial Service Grade-II for appearing in the interview/viva-voce on the basis of the written examination held on 10.10.2020 and 11.10.2020, in connection with Limited Departmental Competitive Examination (LDCE) for promotion from **Grade-II to Grade-I of Assam Judicial Service** as follows:

SCHEDULE OF INTERVIEW

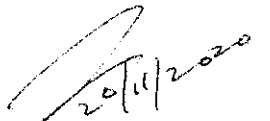
Sl. No.	Name and designation of the officer	Date of interview
1.	Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	26.11.2020

Reporting Time: 04.15 PM.

Venue: Gauhati High Court, New Building, 2nd Floor, Guwahati.

The marks obtained by the Officers who have appeared in the LDCE has been uploaded along with this notification.

By order,


(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell


Memo No. HC.XXXVII-11/2020/ 313 A/R.Cell

Date: 20-11-2020

Copy for information to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat.

6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 20-11-2020 regarding schedule of interview in connection with promotion from Grade-II to Grade-I of Assam Judicial Service through LDCE.**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


20/11/2020

(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Tabulation of Marks for Limited Departmental Competitive Examination, 2020

Sl. No.	Name of the Judicial Officer	Roll No	Paper-I (General Knowledge etc.)	Paper-II (Law Paper)	Paper-III (Judgment writing, Constitution)	Paper-IV (Official Language)	Total Marks
A	B	C	D	E	F	G	H
1	Smt. Sabeena Mazumdar	7	57	55	57.5	29	169.5
2	Sri Yusuf Azaz	9	72	77	87.5	22	236.5
3	Sri Anurag Jintoo Borah	10	63	51	62	24	176
4	Smt. Nazmee Ayysha Ahmed	13	60	67.5	65.5	27	193
5	Smt. Tripti Ari	16	59	60	49.5	19	168.5
6	Sri Rajesh Kumar Todi	17	53	35	65	19	153
7	Sri Rupak Rajak	19	47	52	68	28.5	167
8	Sri Vijay Kumar Singh	21	58	57	62	23	177
9	Sri Shakti Sharma	22	52	42.5	64	17	158.5
10	Smt. Mili Hussain	23	55	51.5			106.5

N.B: Since, Sri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi has already been appointed in the Grade-I of Assam Judicial Service vide Notification No. JDJ.16/2020/5 dated 19.11.2020, he is not called to appear in the Interview/Viva voce.

